FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHREE MAHALAXMI CORPORATION PRIVATE LIMITED

	RELEVANT PARTICULARS	
1.	Name of corporate debtor	Shree Mahalaxmi Corporation Private limited
2.	Date of incorporation of corporate debtor	02/08/2001
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2001PTC093540
5.	Address of the registered office and principal office (if any) of corporate debtor	13/2A, PRIYA NATH MULLICK ROAD, P.S- BHAWANIPORE, Kolkata, KOLKATA, West Bengal, India, 700026
6.	Insolvency commencement date in respect of corporate debtor	23/02/2024
7.	Estimated date of closure of insolvency resolution process	21/08/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Avishek Gupta No. IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK-104, Sector 2, Salt Lake Kolkata, West Bengal 700091. avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the interim resolution professional	cirp.shreemahalaxmi@gmail.com CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091.
11.	Last date for submission of claims	08/03/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink : https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shree Mahalaxmi Corporation Private Limited on 23.02.2024.

The creditors of Shree Mahalaxmi Corporation Private Limited are hereby called upon to submit their claims with proof on or before 08/03/2024 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 25-02-2024
Sd/-Place : Kolkata
Avishek Gupta

Avishek Gupta

No. IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499

ফর্ম এ

সাধারণ ঘোষণা

(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া
(ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনসের রেগুলেশন ৬ অধীনে)

শ্রী মহালক্ষ্মী কর্পোরেশন প্রাইভেট লিমিটেড

বিনিয়োগকারীগণের প্রতি আগ্রহ প্রকাশক আহ্বান

সংশ্লিষ্ট বিস্তারিত

১.	কর্পোরেট ডেটরের নাম	শ্রী মহালক্ষ্মী কর্পোরেশন প্রাইভেট লিমিটেড
২.	কর্পোরেট ডেটরের গঠনের তারিখ	০২.০৮.২০০১
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথিভুক্ত	আরওসি-কলকাতা
৪.	কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং	U51909WB2001PTC093540
৫.	কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	১৩/২এ প্রিয় নাথ মল্লিক রোড থানা - ভবানীপুর কলকাতা পশ্চিমবঙ্গ ভারত ৭০০০২৬
৬.	কর্পোরেট ডেটরের ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরুর তারিখ	২৩.০২.২০২৪
৭.	ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	২১.০৮.২০২৪
৮.	সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম এবং রেজিস্ট্রেশন নম্বর	**অভিষেক গুপ্তা** নং - IBBI/IPA-003/IP-N00135/2017-2018/11499
৯.	বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	সিকে-১০৪, সেক্টর ২, সল্টলেক, কলকাতা পশ্চিমবঙ্গ ৭০০০৯১ avishek@optimusresolution.net
১০.	সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	cirp.shreemahalaxmi@gmail.com সিকে-১০৪, সেক্টর ২, সল্টলেক, কলকাতা পশ্চিমবঙ্গ ৭০০০৯১
১১.	দাবি দাখিলের শেষ তারিখ	০৮.০৩.২০২৪
১২.	বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিমেল অধীনে অন্তর্বর্তীকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	প্রযোজ্য নয়
১৩	সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	প্রযোজ্য নয়
১৪.	(ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	Web link:https://ibbi.gov.in/en/home/downloads প্রযোজ্য নয়

এতদ্বারা বিজ্ঞাপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, নির্দেশ দিয়েছে শ্রী মহালক্ষ্মী কর্পোরেশন প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ২৩.০২.২০২৪ তারিখে।
শ্রী মহালক্ষ্মী কর্পোরেশন প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ০৮.০৩.২০২৪ তারিখে অর্ন্তবর্তীকালীন প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।
আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।
মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

স্বা/-
অভিষেক গুপ্তা
অন্তর্বর্তী প্রস্তাব পেশাদার
শ্রী মহালক্ষ্মী কর্পোরেশন প্রাইভেট লিমিটেড
আইপি রেজিস্ট্রেশন নং IBBI/IPA-003/IP-N00135/2017-2018/11499
এএফ বৈধ ২০.১১.২৪ পর্যন্ত

তারিখ : ২৫.০২.২০২৪
স্থান : কলকাতা

Ekdin- Bengali(Kolkata)

FORM A

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
SHREE MAHALAXMI CORPORATION PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Shree Mahalaxmi Corporation Private limited
2.	Date of incorporation of Corporate Debtor	02/08/2001
3.	Authority under which Corporate Debtor is incorporated/registered	ROC Kolkata
4.	Corporate Identity Number of Corporate Debtor	U51909WB2001PTC093540
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	13/2A, PRIYA NATH MULLICK ROAD, P.S- BHAWANIPORE, Kolkata, West Bengal, India, 700026
6.	Insolvency Commencement Date in respect of the Corporate Debtor	23/02/2024
7.	Estimated date of closure of Insolvency Resolution Process	21/08/2024
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	**Avishek Gupta** No. IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK-104, Sector 2, Salt Lake Kolkata, West Bengal 700091. avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	cirp.shreemahalaxmi@gmail.com CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091.
11.	Last date for submission of claims	08/03/2024
12.	Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shree Mahalaxmi Corporation Private Limited on 23.02.2024.
The creditors of Shree Mahalaxmi Corporation Private Limited are hereby called upon to submit their claims with proof on or before 08/03/2024 to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors maysubmit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Avishek Gupta
Interim Resolution Professional
Shree Mahalaxmi Corporation Private Limited
IP Registration no: IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499
AFA is valid till 20.11.24

Date:25-02-2024
Place: Kolkata

Financial Express-English(Kolkata)